

C. A. T. Bench, JAIPUR

Date of Order

Orders

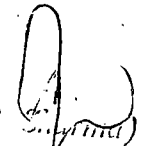
4-7-94


Sh. V.L. Mathur, counsel for the petitioners.
Sh. Manish Bhandari, counsel for the respondents.

Mr. Bhandari submits that the compliance has been made.

CP stands disposed of accordingly. Notices are discharged.

Rel. on behalf of M.A.
An
14/8/94


TO (Administrative Member)
Administrative Member


Member
(Member-Chief Justice)

Copy sent to
M.A. & M.A.
C.A. No. 3817
20-14-7-94
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